

(J.H.C. Sch. 1-7)

From:

Nikesh Kumar Sinha

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2023-24/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Principal District & Sessions Judges,
Daltonganj, Garhwa and Latehar.

Sub.- Nomination of all Judicial Officers for participating in 6th **Regional Conference for Cluster 06 (RC-6)**.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of **Daltonganj, Garhwa, Latehar and Nagar-Untari (Sub. Div.)** for participating in one day **Regional Conference for Cluster 06 (RC-6)** scheduled to be held on **25th February, 2024 in Town Hall at Medininagar, Daltonganj**.

The Court has further been pleased to direct you to retain sufficient no. of officers for remand & urgent purposes and exempt those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave.

All the nominated officers are directed to report at the venue on or before 9:30 A.M. in proper dress. Arrangement for their breakfast and lunch shall be at the venue.

No individual request seeking permission to attend the Conference is required and further, no prayer for exemption will be entertained in ordinary circumstances.

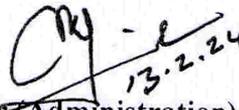
This is for information & communication to the officers concerned.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 710 /Apptt.

Dated, Ranchi, the 13/02/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 162/JAJ dated 06.02.2024/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)